

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-84-2020**

Rashmi Kerkar

... Applicant

Versus

State

... Respondent

Shri K. Poulekar, Advocate for the Applicant.

Shri M. Amonkar, Additional Public Prosecutor for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 8 DECEMBER 2020****P.C. :**

The learned Additional Public Prosecutor assures the Court that the prosecution is going to file the chargesheet by first week of January 2021.

2. Given the gravity of the matter, though the applicant is a woman, this Court needs to approach the matter with caution.

3. Post the matter on 04.01.2020.

DAMA SESHADRI NAIDU, J.

NH